

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1703
TO BE ANSWERED ON 15/03/2023

STEPS TO PROMOTE PMAY-G

1703 DR. SUMER SINGH SOLANKI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is planning to promote the Pradhan Mantri Awaas Yojana (Gramin); and
- (b) whether Government is contemplating on increasing per unit area under this scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March, 2024. Out of the overall target of 2.95 crore houses under PMAY-G, a target of 2.94 crore houses has already been allocated to States/Union Territories (UTs), out of which 2.85 crore houses have already been sanctioned to the beneficiaries by various States/UTs and 2.18 crore houses have been completed as on 11.3.2023. The following steps are taken by the Ministry to promote PMAY-G:

- i. Regular review of progress at the level of Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, districts and blocks based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

(b) Under PMAY-G, the minimum unit (house) size is 25 sq. meter including a dedicated area for hygienic cooking. The beneficiaries are free to construct their houses more than the minimum unit area prescribed under the PMAY-G. At present, there is no proposal under consideration of the Ministry for increasing the minimum prescribed area.